

ITEM NO.32

COURT NO.8
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Criminal Appeal No(s). 1916/2024

PANCHAM SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION, IA No. 3049/2024 - EXEMPTION FROM FILING O.T.
IA No. 14361/2024 - SUSPENSION OF SENTENCE)

WITH

SLP(Crl) No. 7226/2024 (II)

(FOR ADMISSION and IA No.106578/2024-EXEMPTION FROM FILING O.T.)

Date : 18-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Parties

Mr. R.C. Mishra, Sr. Adv.
Mr. Rajnish Kumar Jha, AOR
Mr. Alok Kumar Dwivedi, Adv.
Mr. Mahendra Kumar, Adv.
Mr. Ilin Saraswat, Adv.
Mr. Alok K. Dwivedi, Adv.
Ms. Ilma Saifi, Adv.

Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, AOR
Mr. Ashutosh Mishra, Adv.

Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mr. Avanish Deshpande, Adv.

Mr. Sidhartha Dave, Sr. Adv.
Mr. Chandra Bhushan Prasad, AOR
Ms. Pragya Priya, Adv.
Mr. Akhand Pratap Singh, Adv.
Mr. Ravi Anand, Adv.
Mr. Swarn Jha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 09.12.2024.

In the meanwhile, a chart of the details of the accused
and their status with regard to conviction and acquittal to be
filed.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)

